

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SORT INDIA ENVIRO SOLUTIONS LIMITED Date of Commencement of Liquidation: 25-08-2022; List of Stakeholders as on Date: 11-11-2022; Name of IP: Mr. Sapan Mohan Garg; Process Number: 1; Last 5 digit of registration number: 10903

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	487602401	4	475539570	0	1,20,62,831	0	Annexure 3
4	Unsecured financial creditors	10	147913628	10	160008405	0	57,27,085	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	8	161199862	2	106361404	0	3,75,34,726	17303732	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	3139430	5	2370748	0	8,07,935	1620495	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	13228382	2	10748426	0	87,41,662	895720	Annexure 9
Total		31	813083703	23	755028553	0	0	19819947	